

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
AHALYA TRADING PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	Ahalya Trading Private Limited
2. Date of incorporation of corporate debtor	05/09/1994
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Mumbai
4. Corporate Identity No. of corporate debtor	U51900MH1994PTC080833
5. Address of the registered office and principal office (if any) of corporate debtor	5, Bhagwati Appartment, S.V. Road, Malad(W), Mumbai - 400064
6. Insolvency commencement date in respect of corporate debtor	10.08.2023 (Order received on 10th October 2023)
7. Estimated date of closure of insolvency resolution process	07.04.2024
8. Name and the registration number of the insolvency professional acting as interim resolution professional	Mr. Milind Kasodekar IBBI/IPA-002/IP-N00116/2017-18/10285
9. Address and e-mail of the interim resolution professional, as registered with the Board	KMDS & Associates, Company Secretaries 3rd Floor , Satyagiri Apartments 77, Vijayanagar Colony, 2147, Sadashiv Peth, Pune- 411030 Email : milind.kasodekar@kmdscs.com
10. Address and email to be used for correspondence with the interim resolution professional	KMDS & Associates, Company Secretaries 3rd Floor, Satyagiri Apartments 77, Vijayanagar Colony, 2147, Sadashiv Peth, Pune- 411030 Email : milind.kasodekar@kmdscs.com
11. Last date for submission of claims	24.10.2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	---
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	---
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: http://www.ibbi.gov.in/home/downloads Physical Address : KMDS & Associates, Company Secretaries 3rd Floor, Satyagiri Apartments 77, Vijayanagar Colony, 2147, Sadashiv Peth, Pune- 411030

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Ahalya Trading Private Limited** on 10th August 2023 (Order received on 10th October 2023).

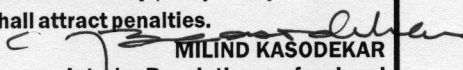
The creditors of **Ahalya Trading Private Limited**, are hereby called upon to submit their claims with proof on or before 24th October 2023 falling fourteen days from the appointment of the interim resolution professional to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 12th October 2023
Place : Pune


MILIND KASODEKAR
Interim Resolution professional
IBBI/IPA-002/IP-N00116/2017-18/10285

फॉर्म ए
जाहीर उद्घोषणा

(भारतीय नादारी आणि दिवाळखोरीपणा मंडळ (कॉर्पोरेट व्यक्तीकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ६ अन्वये)

अहल्या ट्रेडींग प्रायव्हेट लिमिटेडच्या धनकोंचे लक्ष वेधण्याकरिता

संबंधित तपशील

१.	कॉर्पोरेट ऋणकोचे नाव	अहल्या ट्रेडींग प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट ऋणकोच्या स्थापनेचा दिनांक	०५.०९.१९९४
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट ऋणकोची स्थापना/नोंदणीकरण झाले	कंपनी निबंधक - मुंबई
४.	कॉर्पोरेट ऋणकोचा कॉर्पोरेट ओळख क्र./मर्यादित दायित्व ओळख क्र.	U51900MH1994PTC080833
५.	कॉर्पोरेट ऋणकोच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	५, भगवती अपार्टमेंट, एस. व्ही. रोड, मालाड (प), मुंबई - ४०००६४.
६.	कॉर्पोरेट ऋणकोच्या संदर्भात दिवाळखोरी सुरु होण्याचा दिनांक	१०.०८.२०२३ (आदेश दि. १० ऑक्टोबर, २०२३ रोजी प्राप्त)
७.	दिवाळखोरी ठराव प्रक्रिया परिसमाप्तीचा अंदाजित दिनांक	०७.०४.२०२४
८.	अंतरिम ठराव व्यावसायिक म्हणून काम पाहणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण क्रमांक	श्री. मिलिंद कासोडेकर IBBI/IPA-002/IP-N00116/2017-18/10285
९.	मंडळाकडे नोंदणीकृत असल्यानुसार, अंतरिम ठराव व्यावसायिकाचा पत्ता आणि ईमेल	केएमडीएस अँड असोसिएट्स, कंपनी सचिव ३रा मजला, सत्यागिरी अपार्टमेंट्स ७७, विजयनगर कॉलनी, २१४७, सदाशिव पेठ, पुणे ४११०३०. ईमेल: milind.kasodekar@kmdscs.com
१०.	अंतरिम ठराव व्यावसायिकासह पत्रव्यवहाराकरिता वापरावयाचा पत्ता आणि ईमेल	केएमडीएस अँड असोसिएट्स, कंपनी सचिव ३रा मजला, सत्यागिरी अपार्टमेंट्स ७७, विजयनगर कॉलनी, २१४७, सदाशिव पेठ, पुणे ४११०३०. ईमेल: milind.kasodekar@kmdscs.com
११.	दावे सादर करण्याचा अंतिम दिनांक	२४.१०.२०२३
१२.	अंतरिम ठराव व्यावसायिकाद्वारे निश्चित केल्यानुसार, कलम २१ च्या उप-कलम (६अ) च्या खंड (ब) अन्वये धनकोंचे वर्ग, जर असल्यास.	---
१३.	वर्गामध्ये धनकोचा प्राधिकृत प्रतिनिधी म्हणून काम करण्याकरिता ठरविण्यात आलेल्या दिवाळखोरी व्यावसायिकांची नावे	---
१४.	(अ) संबंधित अर्ज आणि (ब) अधिकृत प्रतिनिधींचा तपशील उपलब्ध असेल	वेबलिक https://www.ibbi.gov.in/home/downloads भौतिक पत्ता: केएमडीएस अँड असोसिएट्स, कंपनी सचिव, ३रा मजला, सत्यागिरी अपार्टमेंट्स ७७, विजयनगर कॉलनी, २१४७, सदाशिव पेठ, पुणे ४११०३०.

याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा न्यायाधिकरण यांनी दिनांक १० ऑगस्ट, २०२३ रोजी अहल्या ट्रेडींग प्रायव्हेट लिमिटेडची कॉर्पोरेट दिवाळखोरी ठराव प्रक्रिया सुरु करण्याचे आदेश दिले आहेत. (आदेश दि. १० ऑक्टोबर, २०२३ रोजी प्राप्त)

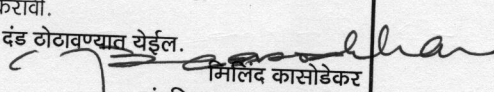
अहल्या ट्रेडींग प्रायव्हेट लिमिटेडच्या धनकोंना याद्वारे अंतरिम ठराव व्यावसायिकाच्या नियुक्तीपासून चौदा दिवस म्हणजेच दि. २४ ऑक्टोबर, २०२३ रोजी किंवा त्यापूर्वी त्यांचे दावे पुराव्यासह अंतरिम ठराव व्यावसायिक यांच्याकडे नोंद क्र. १० समोर नमूद पत्त्यावर सादर करण्यास सांगण्यात येत आहे.

आर्थिक धनको यांनी दाव्याबाबतचे त्यांचे पुराव्यासहीत दावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व धनको त्यांचे दाव्याबाबतचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात.

नोंद क्र. १२ समोर नमूद केल्यानुसार वर्गाशी संबंधित वित्तीय लेनदाराने, फॉर्म सीएमडीएल वर्गाचे अधिकृत प्रतिनिधी (वर्ग नमूद करावा) म्हणून काम पाहण्याकरिता नोंद क्र. १३ समोर नमूद तीन दिवाळखोरी व्यावसायिकांमधून अधिकृत प्रतिनिधी म्हणून त्यांची पसंती नमूद करावी.

दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल.

दिनांक: १२ ऑक्टोबर, २०२३
ठिकाण: पुणे


मिलिंद कासोडेकर
अंतरिम ठराव व्यावसायिक
IBBI/IPA-002/IP-N00116/2017-18/10285

Indian Bank ANNEXXURE-A, APPENDIX-IV-A (See proviso to rule 8 (6)) E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

KVB Karur Vysya Bank Asset Recovery Branch 276/286 Kilachand Mansion, Kalbadevi Main Road, Kalbadevi, Mumbai, Maharashtra 400002. Phone No. 7710001955. Mail: headarbombay@kvbmail.com

SBI STATE BANK OF INDIA RETAIL ASSETS CENTRAL PROCESSING CENTER Adgaon(64066), Above Nashik Road Branch, Opp. Durga Mata Mandir, Nashik Road- 422101

वसई-विरार शहर महानगरपालिका मुख्य कार्यालय विरार, विरार (पूर्व), ता. वसई, जि. पालघर, पिन ४०१३०५. दूरध्वनी: ०२५०-२५२५१०१/०२/०३/०४/०५/०६

PEGASUS ASSETS RECONSTRUCTION PRIVATE LIMITED 55-56, 5th Floor, Free Press House, Nariman Point, Mumbai-400 021, Tel: 91-2261884700

SHERIFF'S NOTICE AUCTION SALE OF IMMOVABLE PROPERTY IN THE HIGH COURT OF JUDICATURE AT BOMBAY ORDINARY ORIGINAL CIVIL JURISDICTION COMMERCIAL EXECUTION APPLICATION NO. 17 OF 2022

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

वसई-विरार शहर महानगरपालिका सही/- (राजेंद्र लाड) कार्यकारी तथा प्र. शहर अभियंता वसई-विरार शहर महानगरपालिका

शहापूर नगरपालिका, शहापूर, जि. ताणे. कार्यालय दूरध्वनी क्र :- ०२५२०-२०२१८० ई-मेल: shahapur@maharashtra.gov.in

DEBTS RECOVERY TRIBUNAL-1 MUMBAI (Government of India, Ministry of finance) 2nd Floor, Telephone Bhavan, Colaba Market, Colaba, Mumbai-400005

DEBTS RECOVERY TRIBUNAL MUMBAI (DRT - II) 1st Floor, MTNL Telephone Exchange Building, Sector-30A, Vashi, Navi Mumbai - 400703.

बृहन्मुंबई महानगरपालिका सार्वजनिक आरोग्य खाते जाहीरारत सार्वजनिक आरोग्य खात्यांतर्गत हिंदूदसम्राट बाळासाहेब ठाकरे पॉलीक्लिनिक व डायग्नोस्टिक केंद्र तसेच हिंदूदसम्राट बाळासाहेब ठाकरे आपला दवाखाना येथे बहुउद्देशीय कामगार यांची प्रथम सहा महिन्यांसाठी निव्वळ तातुल्या स्वरूपात कंत्राटी तत्वावर नियुक्ती करण्याकरीता आणि आयुक्त मानारपालिका यांची क्र. अति. आयुक्त (प.उ.)/डी/१२७४/१७.०८.२०२३ अन्वये मंजुरी प्राप्त झाली आहे.

Bandhan Bank Regional Office: Netaji Marg, Nr. Mithakhali Six Roads, Ellisbridge, Ahmedabad-6. Phone: + 91-79-26421671-75

PHYSICAL POSSESSION NOTICE NOTICE is hereby given under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in the exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002.

NOTICE is hereby given under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in the exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002.

बृहन्मुंबई महानगरपालिका सार्वजनिक आरोग्य खाते सही/- कार्यकारी आरोग्य अधिकारी पीआरओ/1696/एडीव्ही/2023-24 थोडासाही ताप येत, डॉक्टरांना जाऊन भेटा

